

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Arvind Singh, PA, EC 58121163	PA in the court of Ms. Shruti Chaudhary, Ld. JSCC/ASCJ/GJ, North-East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Rinku Jain, Ld. ACJ/CCJ/ARC, North-East District, Karkardooma Courts, Delhi (<i>till further orders</i>).
2.	Ms. Jyoti Tigga, PA, EC 56837136	PA in the court of Sh. Rinku Jain, Ld. ACJ/CCJ/ARC, North-East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Pankaj Arora, Ld. ASJ-04, North-East District, Karkardooma Courts, Delhi (<i>till further orders</i>).
3.	Ms. Meenakshi Jasoria, PA, EC 65277125	PA in the court of Ms. Richa Parihar, Ld. ASJ(SC-POCSO)-01, North-East District, Karkardooma Courts, Delhi.	PA in the court of Ms. Manu Vedwan, Ld. DJ-02, North-East District, Karkardooma Courts, Delhi.
4.	Sh. Prakash Maurya, PA EC 40651129	PA in the Court of Ms. Manu Vedwan, Ld DJ-02, North-East District, Karkardooma Courts, Delhi.	PA in the court of Ms. Richa Parihar, Ld. ASJ(SC-POCSO)-01, North-East District, Karkardooma Courts, Delhi.

Note:-

(1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.



Sarita Birbal
09/07/2024
(SARITA BIRBAL)

Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 4793-4806 /P&T/Admn./NE/KKD/2024

Dated 09 JUL 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-I, O/o The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The AAO, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
8. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
9. PS to the undersigned.

Sarita Birbal
09/07/2024
Principal District & Sessions Judge
NE District, KKD Courts, Delhi